

State during 1962-63 and 1963-64 (up to September, 1963) are given below:-

	(Figures in wagons)			
	1962-63		1963-64 (for six months ending September, 1963)	
	Quota	Despatches	Quota	Despatches
Coal	63,726	62,591*	37,268	48,015†
Hard Coke	3,048		1,590	
Soft Coke	9,600	10,884	4,800	6,106
TOTAL	76,374	73,475	43,658	54,121†

†No separate figures for hard coke despatches are maintained.

†Despatches have exceeded the quotas due to *ad hoc* allotments on account of improvement in transport position.

Supply Missions Abroad

1232. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Supply be pleased to refer to the reply given to Starred Question No. 267 on the 23rd August, 1963 and state:

(a) whether any final decision has since been taken regarding the opening of two new supply missions in Moscow and Dusseldorf; and

(b) if so, the details thereof?

The Minister of Supply (Shri Hathi):

(a) No.

(b) Does not arise.

Production of Water Meters

1233. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Industry be pleased to state:

(a) whether the production of water meters in the country has considerably declined;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in this regard?

The Minister of Industry (Shri Kanungo): (a) No, Sir. There has been no decline; on the other hand there has been an year to year increase in the production of water meters.

(b) and (c). Do not arise.

Manufacture of Power Tillers

1234. { Shri Ramachandra Ulaka:
Shri N. R. Laskar:
Shri Dhuleshwar Meena:
Shrimati Savitri Nigam:

Will the Minister of Steel, Mines and Heavy Engineering be pleased to state:

(a) whether the proposal of M/s. Industrial Development Corporation of Orissa, Limited for manufacture of Power Tillers at Balasore with Japanese collaboration has been considered; and

(b) if so, the details thereof?

The Minister of Steel, Mines and Heavy Engineering (Shri C. Subramaniam): (a) Yes.

(b) The scheme has been approved in principle, subject to the condition that the terms of foreign collaboration, the phased manufacturing programme, the capital goods requirements, etc. are settled to the satisfaction of Government.